

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

From :- Smti Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

No.HC.VII-105/2001/2771 /A

To, Shri Aminur Rahman,  
Principal Judge, Family Court,  
Barpeta.

Dated Guwahati the 22<sup>nd</sup> April, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. FCB/15/Admin/2025/351, dtd. 11.04.2025

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.04.2025 and 22.04.2025, along with station leave permission from the evening of 11.04.2025 till the morning of 23.04.2025** has been granted. The CJM, Barpeta, and in his absence, the i/c CJM, Barpeta shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-105/2001/ 2772 /A, dated** , 22-04-2025

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

@  
22.04.25

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*